

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 300/2014

This the 26th day of February, 2016

**Hon'ble Ms. Chameli Majumdar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Dr. Anu Maheshwari
W/o Shri Sameer Gulati
R/o A1/155, Janak Puri,
New Delhi- 110058
2. Dr. Ankit Parakh
S/o Shri Satish parakh,
R/o B-52, Ahsoka Niketan,
IP Extension II,
New Delhi-110092
3. Dr. Rajni Sharma
W/o Shri Dr. Rajeev Sudan
R/o Flat No. 3590, Sector D3,
Vasant Kunj,
New Delhi-110070
4. Dr. Dhulika Dhingra,
d/o Late Mr. O.P. Dhingra
r/o D-1/66, Janakpuri,
New Delhi-110058
5. Dr. Kirtisudha Mishra,
D/o Shri Kishore Chandra Mishra
R/o Flat No. 9, Plot No. 6,
Manav vihar, Sector-15,
Rohini, New Delhi-110092
6. Dr. Ankur Singh
S/o Shri Prem Sunder Singh
R/o Room No. 11,
Paediatrics Genetic Research Lab,
Lok Nayak Hospital
New Delhi-110002

7. Dr. Mamta Ladha Jajoo
W/o Shri Ani Jajoo
r/o Tower-1, 801,
Orange County,
Indirapuram, Gaziabad, UP
8. Dr. Rahul Jain
S/o Shri S.C. Jain
R/o 79-B, DDA Flats,
Phase-I, Katwaria Sarai,
New Delhi-110016
9. Dr. Malobika Bhattacharya
W/o Shri Hitesh Kumar
R/o E-11, Beta-1,
Greater Noida,
Gautam Budh Nagar,
UP-201308
10. Dr. Satnam Kaur
W/o Dr. Harpreet Singh,
R/o A-170, Fateh Nagar,
New Delhi-110018
11. Dr. Mandeep Kaur Walia,
D/o Shri Paramjeet Singh Walia
R/o D-7/7374, Vasant Kunj,
New Delhi-110070

... Applicants
(By Advocate: Applicant No. 1 in person.
Mr. Lalit Gupta for Applicants Nos. 2 to 10)

Versus

1. Union of India
Through Ministry of Health
& Family Welfare
Nirman Bhawan,
New Delhi.
2. Union Public Service Commission
Dholpur House, Shahjahan Road,
New Delhi-110069
3. Dr. Anu Thukral,
C/o Department of Paediatrics,
All India Institute of Medical Sciences,
Ansari Road, New Delhi-110029

4. Dr. Suvasini Sharma,
C/o Department of Pediatrics,
Kalawati Saran Children's Hospital
New Delhi-110001
5. Soumya Tiwary,
C/o Department of Paediatrics,
All India Institute of Medical Sciences,
Ansari Road, New Delhi-110029
6. Dr. Biswaroop Chakraborty,
C/o Department of Paediatrics,
All India Institute of Medical Sciences,
Ansari Road, New Delhi-110029
7. Dr Aditi Sinha,
C/o Department of Paediatrics,
All India Institute of Medical Sciences,
Ansari Road, New Delhi-110029
8. Dr. Shilpa Khanna,
C/o Department of Paediatrics,
Safdarjung Hospital, New Delhi-110029
9. Dr. Manish Narang,
C/o Department of Paediatrics,
University college of medical Sciences,
Shahdara, Delhi-110092
10. Dr. Ashish,
C/o Department of Paediatrics,
Hindu Rao Hospital, Delhi-110095
11. Dr. Vishal Kumar,
C/o Department of Paediatrics,
ESI, Jhilmil, New Delhi-110095
12. Dr. Mukesh Dhankar,
C/o Department of Paediatrics
PGI, Rohtak (Haryana)
13. Dr. Rachana Khera,
C/o Department of Paediatrics,
Safdarjung Hospital,
New Delhi-110029

14. Dr. Swati Dublish,
C/o Department of paediatrics,
Chaha Nehru Bal Chikitsalaya,
Geeta Colony, New Delhi
15. Dr. Shivani Deswal
16. Dr. Anurag Agarwal
17. Dr. Anuj Bhatti
18. Dr. Suchitra Sehgal Respondents

(By Advocate: Mr. M.K. Bhardwaj
Dr. Ch. Shamsuddin Khan
Mr. J.P. Tiwary
Mr. Shish Pal)

ORDER (ORAL)

By Ms. Chameli Majundar, M(J):

Learned counsel for the applicant appearing on behalf of all the applicants submits that applicant No. 1, who is present in the Court today will make her submission. We have given liberty to the applicant who is present in person to make her submission. She submits that she does not want to proceed with the O.A because she has already got the relief she has prayed for in this Original Application. Learned counsel for the respondents has handed over a letter dated January 2016 which says that the applicant No. 1 may withdraw the present OA.

2. Learned counsel for the applicants has submitted that he has not got any instruction from applicants Nos. 2 to 11 to argue the matter. He further submits that he has already filed an application to discharge his Vakalatnama in respect of applicants Nos. 2 to 11.

3. Under such situation, it is amply clear that the applicants No. 2 to 11 are not interested in pursuing this Original Application. The applicant No. 1 who is present in person submits that although in the OA she has prayed for an omnibus prayer but she will withdraw this OA and will take up the residual issues with the respondent authority first and then if those issues are not settled she may approach before appropriate forum.

4. Accordingly the OA in respect of applicant No. 1 is dismissed as withdrawn. The OA in respect of applicants Nos. 2 to 11 is dismissed for default. No costs.

(K.N. Shrivastava)
Member(A)

(Chameli Majumdar)
Member (J)

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